

a copy (in English and Hindi) of the following papers:-

- (a) Thirty-fourth Annual Report and Accounts of the National Scheduled Castes Finance and Development Corporation (NSCFDC), Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10986/17/23]

MR. CHAIRMAN: Shri V. Muraleedharan, in place of his colleague, Sushri Pratima Bhoumik.

- I. Reports and Accounts (2021-22 and 2022-23) of ALIMCO, Kanpur; Indian Sign Language Research and Training Centre, New Delhi and Gurukul Computer Education, Bijnor and related papers**
- II. MoUs between Government of India and various corporations**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Sushri Pratima Bhoumik, I lay on the table a copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- I. (i) (a) Fiftieth Annual Report and Accounts of the Artificial Limbs Manufacturing Corporation of India (ALIMCO), Kanpur, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. For See No. L.T. 10642/17/23]

(ii) A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Indian Sign Language Research and Training Centre, New Delhi, for the year 2022-23 together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L.T. 10646/17/23]

(iii) (a) Annual Report and Accounts of Gurukul Computer Education, Bijnor, Uttar Pradesh, for the year 2021-22 together with the Auditor's Report on the Accounts.

(b) Explanatory Memorandum on the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10645/17/23]

II. A copy each (in English and Hindi) of the following papers:-

(a) Memorandum of Understanding between the Government of India [Department of Empowerment of Persons with Disabilities (Divyangjan), Ministry of Social Justice and Empowerment] and the Artificial Limbs Manufacturing Corporation of India (ALIMCO), Kanpur, Uttar Pradesh for the year 2022-23.

(b) Memorandum of Understanding between the Government of India [Department of Empowerment of Persons with Disabilities (Divyangjan), Ministry of Social Justice and Empowerment] and the Artificial Limbs Manufacturing Corporation of India (ALIMCO), Kanpur, Uttar Pradesh for the year 2023-24.

[Placed in Library. For (a) and (b) See No. L.T. 10643/17/23]

(c) Memorandum of Understanding between the Government of India (Ministry of Social Justice & Empowerment) and National Divyangjan Finance and Development Corporation (NDFDC) (erstwhile National Handicapped Finance and Development Corporation (NHFDC) for the year 2023-24.

(d) Memorandum of Understanding between the Government of India (Ministry of Social Justice & Empowerment) and National Divyangjan Finance and Development Corporation (NDFDC) (erstwhile National Handicapped Finance and Development Corporation (NHFDC) for the year 2024-25.

[Placed in Library. For (c) and (d) See No. L.T. 10644/17/23]